



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/41/2012	REKHA RANI CHANDA AND 6 ORS Versus PRATUL CHANDA AND ORS	MR.G UDDIN MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	
2	CRP/147/2018	M/S. ADARSH REAL ESTATE AND ASSOCIATES PVT. LTD. Versus M/S. ECE INDUSTRIES LTD.	MR. M K SHARMA MR G DAS	
3	WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
4	CRP/120/2022	SAIRA BEGUM AND ORS Versus JOINUL HUSSAIN LASKAR AND 18 ORS.	MD. A SAHAD DIPALI DEVI MR. M H ALI	MR. N H BARBHUIYA (r-1 to 6) MS N J BEGUM (r-1 to 6)
5	WP(C)/1285/2022	MANORANJAN CHOUDHURY Versus THE RESERVE BANK OF INDIA AND 2 ORS	MR R DHAR MR B C MUCHAHARY	MR. SURAJIT DAS (r-3) MR. P P DAS (r-3)
6	WP(C)/5830/2022	SMTI SANMATI CHAUHAN AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, AG SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024
23)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024
24)	MR G BORDOLOI	28-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/290/2020	RAJU SHARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P SINHA	GA, ASSAM SC, PCB SC, G M D A SC, GMC
2	CRP/18/2021	ARUN GOGOI Versus HIMANI UZIR AND 2 ORS	MR. P C DEY MR I HAQUE	MR. N BHARALI (OP1) MR. D BARUAH (R-1) MS. N UPADHYAY (R-1) MR. A I Ali (R-1) MR A RAHMAN (OP1) MS G Gayan (OP1)
3	I.A.(Civil)/2054/2021 in CRP/2329/2020	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	MR H R A CHOUDHURY (R-1,2) GA, ASSAM MR F U BARBHUIYA (R-1,2) MR J M SULAIMAN (R-1,2) MS S DAS (R-1,2)
	WITH CRP/2329/2020 (Filing Number)	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. (D)		
4	RFA/21/2022 WITH I.A.(C)3370/2022 & I.A.(C)3371/2022	SANJAY KUMAR JAJODIA Versus ON THE DEATH OF JAGADANANDA CHUODHURY HIS LEGAI HEIRS BIBHA RANI CHOUDHURY AND ORS.	S ALI MR. S K SANGANERIA MR. R BARUAH MR. A IKBAL	MR. SURAJIT DAS (r-7,8) MR P C GOSWAMI (r-7,8) MR. P P DAS (r-7,8)
	WITH I.A.(Civil)/1571/2022 in RFA/21/2022	SANJAY KUMAR JAJODIA Versus ON THE DEATH OF JAGADANANDA CHUODHURY HIS LEGAO HERIS BIBHA RANI CHOUDHURY AND ORS. F	S ALI MR. S K SANGANERIA MR. R BARUAH MR. A IKBAL	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH I.A.(Civil)/875/2023 in RFA/21/2022	SANJAY KUMAR JAJODIA, Versus ON THE DEATH OF JAGADANANDA CHUODHURY AND SMTI BIBHA RANI CHOUDHURY	MR. S K SANGANERIA MR G JALAN	MR. P C GOSWAMI MR. A BARKAKATI
5	WP(C)/3438/2022	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC

6	WP(C)/3619/2022	BHASKAR JYOTI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR K P PATHAK MS. S CHUTIA	SC, EDU
7	WP(C)/6598/2022	ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. S ROY MR. M A I HUSSAIN MR. M H LASKAR	GA, ASSAM MR. C K S BARUAH SC, K A A C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024
23)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024
24)	MR G BORDOLOI	28-02-2024	To	28-02-2024